

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI



30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 13/11/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

1)	DEEPIKA MURALI	Counsel for Rb	
2.	S. SATHIYANARAYANAN KMC - ARUNMOKAN	Counsel for Applicant	

ORDER

At request of the Applicant counsel, list this matter for hearing on 27.11.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

se